

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-114/ND/2017

IN THE MATTER OF:

Landmark Infonet (P) Ltd

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 12.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Satwinder Singh, Advocate
Mr. Abhijit Das, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.12.2017